

[Translation]

SHRI RAMTHAL CHOUDHARY (Ranchi): Through you I would like to draw the attention of the Government towards the conditions in Ranchi and Chota Nagpur areas. At present the power-cut in that State is for filtered to two per cent hours which has caused problems of water supply. Shortage of power-supply has caused closure of factories. People are migrating of other places. I would like to urge the Central Government to check the rise in incidents of kidnappings, Dacoity, murders and looting.

Therefore, I would like to demand that Government should take appropriate measures for avoiding the damages caused due to shortage of power supply. Government should urge the Chief Minister of Bihar to stop this mismanagement.

[English]

SHRI SYED SHAHABUDDIN (Kishanganj): Mr. Deputy Speaker, Sir, the international community has adopted the goal of education for all the UNICEF and UNESCO have together asked the nine most populous countries in the world, that is India, China, Pakistan, Bangladesh, Indonesia, Mexico, Nigeria, Egypt and Brazil, which account for over two-thirds, of the school age group children of 6-15 years, and about 75 per cent of the illiterate population of the world, that these countries should hold a Summit Meeting in affirmation of their common commitment.. in order to elevate education to the national agenda and give it political support.. select the right strategy and to encourage the donor countries is to come in with adequate help in order to let the international community achieve this international goal

Sir, we are very glad that the first Summit Meeting of these inane Governments is going to take place in our country, in November 1993. The purpose of my mentioning this now is to request the Government that this international conference- this none national Summit on uni-

versal education for the entire illiterate population of the world- should be preceded by a national conference so that our own experience and our own experience and our own requirements come into focus and serve as the basis for working out the national and international strategy.

MR. DEPUTY SPEAKER: There was a railway accident and the hon. Minister wants to make a statement. After the statement is over, once again, we will continue the Zero Hour.

12.34 hrs

STATEMENT BY MINISTER

1 **Derailment of R.L. mixed train on the Ranchi-Lohardaga section of South Eastern Railway on 20.4.1993**

[English]

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.C. LENKA): It is with deep anguish that I appraise the House of the unfortunate accident involving Train No. 1 R.L. Ranchi-Lohardaga Mixed Train at about 11.48 hrs. on 20.4.93 on the Ranchi-Lohardaga narrow gauge single line non-electrified section on the Adra Division of South Eastern Railway. While this train with two goods wagons and five coaches was on run between Tangier Bansli and Nagua stations, the train engine, the two wagons and four coaches derailed at Km. 452/14 of which 2 coaches capsized. As a result of this derailment, 15 persons lost their lives and 15 sustained injuries.

Immediately on receipt of information about the accident, medical relief van from Ranchi with doctors and officers were rushed to the accident site. The General Manager, South Eastern Railway proceeded from Bhubaneswar by air to the site of accident to supervise rescue and relief operations. Divisional Railway Manager, along with a team of officers, also rushed

to the site from Adra. Local Civil and Police officers also attended the accident site.

The injured were admitted to the Holy Family Hospital near Tanger Bansli and Rajendera medical hospital at Ranchi. I and Member Staff, Railway Board also rushed to the accident site by a special Air Force Plan to oversee relief operations.

The Commissioner of Railway Safety, South Eastern Circle will be holding a statutory inquiry into this accident.

Although the case of this accident will be established only after the enquiry, as per the available evidence and prior events on the section, the possibility of sabotage cannot be ruled out.

Ex-gratia payment to the next of kin of the dead and to the injured has been arranged. This will be in addition to the compensation payable to the next of the deceased and to the injured under the Railway Accidents Compensation Rules, 1990. The amount of compensation payable in the case of death and injuries which deprive a person of all capacity to do any work is Rs. 2 lakhs. For other injuries, the amount varies from Rs. 16,000/- to Rs. 1,80,000/-.

On behalf of Minister for Railways, all Railway workers and I extend our heart-felt condolences to the relatives of the persons who lost their lives in this tragic accident and sincere sympathies to the injured.

I trust the House will join me in extending heartfelt condolences to the bereaved families.

SHRI RAM VILAS PASWAN (Rosera): By which machinery is this enquiry being conducted?

SHRI K.C. LENAKA: By the Commissioner of Railway Safety, South Eastern Circle  
(Interruptions)

MR. DEPUTY SPEAKER: No clarifica-

tions please.

(Interruptions)

SHRI P.C. THOMAS (Muvattupuzha): We join the Minister in expressing our condolences.  
(Interruptions)

MR. DEPUTY SPEAKER: As you have rightly agreed, you have given a direction to call as per the list before me. You kindly bear with me. Shri am Prasad Singh.

[Translation]

SHRI RAM PRASAD SINGH (Bikaramaganj): Mr. Deputy Speaker, Sir, through you I am raising a very important issue in the House. Delmia Nagar is a big business Centre in Rohtas district of Bihar State. It is busy business centre and Grand Cord railway line passes through it. It crosses at tihari road in Vikaramaganj and there is a railway cab in (Gumit) at that road where traffic remains jammed for a long time. The condition is so critical that people have to wait for hours and sometimes very tragic accident occurs there. Some people have also died in those accidents occurs there. Some people have also died in those accidents. Bihar Government has sent a proposal to construct a Overbridge there. I had raised this question last time also and Government of India had conducted a survey in this regard but no action has been taken upto now. Therefore Government should construct a Overbridge there in public interest to provide relief to the public. Thank you.

MAJ. GEN. (RETIRED) BHUWAN CHANDRA KHANDURI (GARHWAL): Mr. Deputy Speaker, Sir, people are facing great herding due to shortage of supply of LPG Gas cylinders in the hilly areas of Uttar Pradesh.

People have to depend on the forest-wood for working food in hilly districts of Uttar Pradesh, specially in Pauri and Chamoli due to scarcity of gas and kerosene oil. But due to the provisions